

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 819/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY : **AKG Shuttering Pvt. Ltd.**
Vs
Odeon Builders Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 433(e)&434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Learned Counsel has not complied with the order dated 10.03.2017. He seeks and is granted further two weeks time. It shall be considered as one last opportunity.

List on 19.05.2017.


(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT


(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017